

agency for schemes of other international organisations such as United Nations Development Programme and World Food Programme. In these cases F.A.O. is not a party to the agreements.

**श्री कृष्ण चन्द्र पाण्डेय :** क्या मन्त्री महोदय यह बताने की कृपा करेंगे कि इन करारों के द्वारा कितना रूपा अनुदान के रूप में और कितना ऋण के रूप में मिला ?

**SHRI ANNASAHEB P. SHINDE :** The figures can be worked out. In some cases, it is some equipment and fertilisers and in some cases it is actual cash.

**श्री कृष्ण चन्द्र पाण्डेय :** क्या मन्त्री महोदय यह बताने की कृपा करेंगे कि इन करारों द्वारा मिली सम्पूर्ण राशि का वितरण राज्य स्तर पर किस प्रकार किया गया, उसमें उत्तर प्रदेश का भाग कितने प्रतिशत रहा है और क्या जनसंख्या का आधार इसमें लिया गया है अथवा नहीं ?

**SHRI ANNASAHEB P. SHINDE :** It is not exactly Statewise or on the basis of population. After all, this is a very humble effort outside the Plan of the State Governments. The development of agriculture depends upon the Plan outlays provided by the State Government. But, broadly, Rs. 6 98 crores have been provided to 131 projects through the IFFHCS.

**SHRI B. R. SHUKLA :** May I know whether any part of this huge investment has been spent on the purchase or manufacture of tractors or other agricultural machinery?

**SHRI ANNASAHEB P. SHINDE :** In one case, there has been some assistance given to a youth club for purchasing some agricultural implements including tractors. But by and large, it covers a very wide field of agricultural development.

**SHRI S. C. SAMANTA :** May I know whether the liaison committee of the Ministry in which Parliament Members are also represented recommended some schemes to the FAO and if so, what those schemes are?

**SHRI ANNASAHEB P. SHINDE :** There are a number of schemes, of which I have got the list. If the hon. Member is interested, I am prepared to lay a copy of it on the Table of the House.

**Aid to Cooperative Development Schemes by National Cooperative Development Corporation**

\*1144. **SHRI P. GANGADEB :**  
**SHRI H. K. L. BHAGAT :**

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Cooperative Development Corporation proposes to help the various Cooperative Development Schemes in 1971-72; and

(b) if so, the main features thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) :** (a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha.

**STATEMENT**

The National Cooperative Development Corporation will continue to provide, during 1971-72, financial assistance to cooperative development schemes relating to agricultural credit, marketing, processing, storage, supplies and also strengthening of State Cooperative Departments. According to the programme of Activities of the corporation for the year 1971-72, the assistance expected to be provided by it for various cooperative development schemes during 1971-72 are as follows :—

Name of the scheme	(Rs. in crores)		
	Loan	Subsidy	Total
1. Centrally aided State plan schemes	4.20	1.80	6.00
2. Centrally sponsored schemes.	3.00	..	3.00
3. Central sector scheme.	2.00	..	2.00
4. Schemes sponsored by the N.C.D.C.	2.28	0.16	2.44
<b>Total</b>	<b>11.48</b>	<b>1.96</b>	<b>13.44</b>

**SHRI P. GANGADEB :** Since the NCDC will provide Central assistance to State Governments for co-operative development schemes in the country in the shape of loans and grants, may I know the Central assistance for the State of Orissa for this year by way of loans and subsidy ?

**SHRI JAGANNATH PAHADIA :** It is about Rs. 56 lakhs.

**SHRI P. GANGADEB :** In view of the assistance for stepping up agricultural production in the country, may I know how many new agricultural processing units are expected to be established in the co-operative sector in the country ?

**SHRI JAGANNATH PAHADIA :** The number is 550.

**SHRI K. SURYANARAYANA :** So far as I know, Government here have no supervising authority over the loans given for particular purposes. The State Governments are using the money thus obtained according to their own likes and fancies. Is it proposed to exercise supervisory control on the utilisation of the loans for the purposes for which they were given ?

**SHRI ANNSAHEB P. SHINDE :** Like other grants and assistance from the

Centre, this is channelled through the State Governments. They are audited by the Accountant General concerned. Whatever procedure is followed in the case of other assistance by the Central Government is followed in this case also.

**Supply of Tents by New Zealand for Refugees from Bangla Desh**

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\*1145. **SHRI RAM SHEKHAR PRASAD SINCH :**  
**SHRI S. M. KRISHNA :**

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the New Zealand Government have supplied tents for the refugees from Bangla Desh,

(b) if so, the number of tents supplied;

(c) whether some other countries have been approached for supply of tents, if so, with what results; and

(d) the number of tents still needed to put the refugees under cover ?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) :** (a) and (b). The Government of New Zealand have not supplied any tents so far for the refugees from Bangla Desh. However, the Council of Organisations for Relief Services Overseas in New Zealand have acquired 330 surplus army bell tents which are likely to be airlifted by the Royal New Zealand Air Force aircraft shortly.

(c) Yes, Sir. Assistance from various foreign Governments and United Nations Organizations have been sought in arranging relief supplies for East Bengal refugees. The estimates of the requirements furnished to them include requirements of tents and